

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.08.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

01:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati With	Ajay Gaggar	Ramesh Kumar Bhola-ROC Aswin N S
2.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC Aswin N S
3.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Hursh P. Jani Mohit D. Ram-R1
4.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Hursh P. Jani Mohit D. Ram-R1

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By order of Hon'ble Officiating Chairperson

**-sd/-
Registrar**